

SL. No.121

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Video Conference)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP(IB)No.392/9/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Swastika Steel &amp; Allied Product Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>IL&amp;FS Engineering Construction Company Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Swastika Steel &amp; Allied Product Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

Ld. Counsel Mr. G. Bhupesh for the Corporate Debtor present and represented that the stay granted by the Hon’ble NCLAT is in force.

**The matter adjourned to 04.01.2023.**

**Sd/-**

**MEMBER TECHNICAL**

**Sd/-**

**MEMBER JUDICIAL**